## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/234/ (IB)/2017

NAME OF THE PETITIONER(S)

: ALLIED MEDIA NETWORK PVT LTD

NAME OF THE RESPONDENT(S)

: SANRAA MEDIA LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

B. GIRI DHARA RAO Councel & Petitime B. Linker

## **ORDER**

Counsel for petitioner present and stated that notice has been sent to the respondent but the same was returned unserved with an endorsement as 'left' and filed an affidavit in proof of the same. Time extended at request for submissions in relation to the compliance of the notification of the MCA dated 29.06.2017. Put up on 31.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

bc